

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Original Application No. 1547 of 1992

The learned counsel for the applicant states that this application has become infructuous and the same may be dismissed. Accordingly, this application is dismissed as has become infructuous.

*Barbry*  
Member (A)

*W*

Allahabad Dated 24.11.1992.  
(RKA)